## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016 APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015 AND APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015

Dated: 31<sup>st</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

## In the matter of:

M/s National Aluminium Company Ltd.

...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Gupta, Sr. Adv.

Mr. Anant Mann

Counsel for the Respondent(s) : Mr. G. Umapathy

Mr. Rutwik Panda Mr. Nikhar Berry

Ms. Anshu Malik for OERC

Mr. Parinay Deep Shah Mr. Saransh Shaw for R.3

## **ORDER**

There is bereavement in the family of Mr. Rutwik Panda, learned counsel appearing for the State Commission.

As agreed by learned counsel for the parties, list these matters for hearing on <u>02.01.2018.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson